NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.65/BB/ 2017	-	For compliance of office objections raised by Registry	230/232	Prism Multitrade Pvt. Ltd., & 3 Others

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
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39	PRERANA DASH	Applicants	French
	8095968818		

ORDER

Counsel for petitioner is present. He again requested time to comply objections and also to file synopsis. List it on 06.10.17.

MEMBER(J)

MEMBER(T)